

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 141/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.11.2017**

NAME OF THE COMPANY: VKM Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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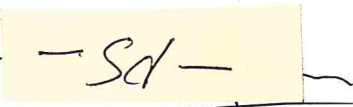
For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

Present none.

In the interest of justice, adjourned to 16th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)